

Sl. No.	State	SL/IL* (km)
20.	Mizoram	1005.00
21.	Nagaland	718.00
22.	Odisha	451.82
23.	Puducherry	0.00
24.	Punjab	0.00
25.	Rajasthan	2024.55
26.	Sikkim	139.00
27.	Tamil Nadu	155.98
28.	Tripura	520.00
29.	Telangana	554.04
30.	Uttarakhand	1683.76
31.	Uttar Pradesh	546.00
32.	West Bengal	466.12
33.	Andaman and Nicobar Islands	319.70
34.	Dadra and Nagar Haveli	31.00
35.	Daman and Diu	22.00

* Excluding the stretches which are yet to be entrusted.

Projects awarded to private concessionaires

883. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of highways construction projects awarded to private concessionaires during the last three years, year-wise;

(b) the number of projects out of these on which the construction work has been completed especially in Andhra Pradesh;

(c) the reasons for very slow pace of execution of road construction projects;

(d) whether Government proposes to award certain road projects under Engineering, Procurement and Construction (EPC) mode; and

(e) if so, the details thereof, State-wise including Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P): (a) and (b) The details of National

Highways (NH) projects awarded to private concessionaires during the last three years, year-wise, and number of projects completed, especially in Andhra Pradesh, are as follows:

Year	Projects awarded	Projects awarded in the State of Andhra Pradesh	Projects completed	Projects completed in the State of Andhra Pradesh
2011-12	48	4	0	0
2012-13	23	0	1	0
2013-14	3	0	0	0
2014-15	7	0	0	0

(c) The NH projects are delayed due to delay in land acquisition, utility shifting, non-availability of soil/aggregates, poor performance of contractors, delay in statutory clearances, public agitation for additional facilities and arbitration/contractual disputes with contractors. Ministry of Road Transport and Highways and National Highways Authority of India (NHAI) have taken a number of steps for speedy completion of NH projects including streamlining of the process of land acquisition and other statutory clearances, harmonious substitution of concessionaire, re-schedulement of Premium quoted by concessionaires, getting Reserve Bank of India (RBI) to treat road sector loans as secured, introduction of revamped dispute resolution mechanism and close coordination with other Ministries etc.

(d) and (e) Considering the current market conditions, particularly with reference to the highway sector, focus of the Government is on implementation of highways through public funded EPC mode. Once, the highways sector gathers momentum through execution of the Engineering Procurement Construction (EPC) projects and current issues plaguing Build-Operate-Transfer (BOT) mode are well-addressed, the focus on BOT (Toll) mode would be restored in order to effectively take highways sector forward. Details of NH projects awarded on EPC mode for the last three years and the current year are as follows:

Year	Projects awarded	Projects awarded in the State of Andhra Pradesh
2011-2012	0	0
2012-2013	1	0
2013-2014	34	6
2014-2015	25	5